

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 618
CAA-115/ND/2021**

IN THE MATTER OF:

**M/s. Associated Containers Terminals Ltd. and
M/s. Joshico Logistics and Infrastructure Pvt. Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 02.12.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:

For the RD

:Ms. Shankari Mishra, Adv.

For the OL

:Ms. Hemlata Rawat, Adv.

For the Income Tax Department

:

ORDER

Due to paucity of time, matter is adjourned to **05.01.2023**.


(COURT OFFICER)